

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 1428 of 1997

Date of order : 2.2.99

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman

HAREN ROY

VS

UNION OF INDIA & ORS

For the applicant : None

For the respondents : Mr. S.K.Dutta, Counsel

O R D E R

None appears for the petitioner even at the second call at 2.40 PM. Mr. S.K.Dutta, 1d. counsel for the respondents is present. The application is dismissed for default. The reply filed today be kept on record.



VICE CHAIRMAN